

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V Meeting held on 15.12.2011**

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The Meeting No. 37/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 15.12.2011 in Room No.110 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their designation	Department
1	Sh. R.A. Lal, Director	R.O, TC, Noida.
2	Sh. Nandlal, Sr. D.O	DIPP
3	Sh. K.C.Meena, Dy. DGFT	DGFT
4	Sh. Kuldeep Singh, Asstt. Director	DC(MSME)
5	Sh. Ram Kumar, FTDO	DGFT

The agenda for Meeting No. 37/AM12 dated 15.12.2011 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

**MEETING NUMBER** : 37/84-ALC3/2011 **MEETING DATE** : 15.12.2011

	<b>Case No.:1/27/84-ALC3/2011</b>	Party Name:RADIANT EXPORTS	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Rejected</b>
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1	HQ File :01/84/050/00183/AM12/	RLA File :05/24/040/00203/AM12/	Lic.No/Date:0510302021 12.09.2011	Reject
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have not replied to the information/details called vide DC(MSME) letter dated 14.11.2011 so far. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. R.A. may take suitable consequential action accordingly.			

2	<b>Case No.:7/37/84-ALC3/2011</b>	Party Name:STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status : Rejected</b>
	HQ File :01/84/050/00260/AM12/	RLA File :04/24/040/00218/AM12/	Lic.No/Date:0410129701 25.10.2011	Reject
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that on the export side, neither specific lining fabric and synthetic sole sheet has been mentioned nor composition of export has been mentioned. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

3	<b>Case No.:8/37/84-ALC3/2011</b>	Party Name:MEENAKSHI INDIA LTD	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status : Rejected</b>
	HQ File :01/84/050/00261/AM12/	RLA File :04/24/040/00220/AM12/	Lic.No/Date:0410129674 25.10.2011	Reject
	<b>Decision :</b> The Committee considered the case as per agenda and observed that firm have not given drawing, design, measurement, CAD/CAM etc. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

	<b>Case No.:14/37/84-ALC3/2011</b>	Party Name:IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status : Approved</b>
	HQ File :01/84/050/00267/AM12/	RLA File :04/24/040/00221/AM12/		
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the			

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	Ladies Pants (Trousers) GSM – 340.		Fabric Cuttable Width 58”, GSM – 340 (+/- 10%). (ii) 80% Polyester 20% Cotton T/C Pocketing Fabric Width 58”, GSM-105 (+/-5%).	
<p>The GSM should match in both import and export.</p> <p>The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p>				

5

Case No.:9/37/84-ALC3/2011	Party Name:GAURAV INTERNATIONAL	Meet No/Date:37/84-ALC3/2011 15.12.2011	Status: Approved	
HQ File :01/84/050/00262/AM12/	RLA File :05/23/040/00278/AM12/	Lic.No/Date:0510306811 01.11.2011		
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -				
S. No	Export item	Export Qty.	Import item	Qty. allowed.
1	Ladies Top, Made of 100% Silk Dyed Woven Fabric,	1084 Nos.	100% Silk Dyed Woven Fabric,	2316.290 Sq. Mtrs.

	GSM: 50 (+/- 10%) Style:00401459 CM Luna Embellished Top.		GSM: 50 (+/- 10%)	
2	Ladies Dress, Made of 100% Silk Printed Woven Fabric, GSM: 60 (+/- 10%) Style: 00201416 Jennifer Tank Dress.	1682 Nos.	Printed Woven Fabric, GSM: 60 (+/- 10%)	4220.530 Sq. Mtrs.

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:10/37/84-ALC3/2011</b>	Party Name:GAURAV INTERNATIONAL	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00263/AM12/	RLA File :05/23/040/00281/AM12/	Lic.No/Date:0510306967 02.11.2011	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed.
1	Ladies Waist Coat, Made of 69% Rayon 31% Polyester Dyed Woven Fabric, GSM: 173 (+/- 10%) Style: 4621.	1750 Nos.	69% Rayon 31% Polyester Dyed Woven Fabric, GSM: 173 (+/- 10%)	3097.500 Sq. Mtrs.

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

7	<b>Case No.:13/37/84-ALC3/2011</b>	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Transfer</b>
	HQ File :01/84/050/00266/AM12/	RLA File :11/24/040/00041/AM12/	Lic.No/Date:1110026061 02.11.2011	
	<b>Decision :</b> The Committee considered the case as per agenda and relevant details and decided to transfer this case to DES-VII (Norms Committee-VII) for their consideration and necessary action as adhoc norms of Flexible Intermediate Bulk Containers (FIBC) items are being dealt by them.			

8	<b>Case No.:3/37/84-ALC3/2011</b>	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Approved</b>															
	HQ File :01/84/050/00256/AM12/	RLA File :05/24/040/00268/AM12/	Lic.No/Date:0510307711 14.11.2011																
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -																		
	<table border="1"> <thead> <tr> <th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed.</th></tr> </thead> <tbody> <tr> <td>1</td><td>Girls Dress, Made of 100% Cotton Yarn Dyed Fabric, GSM: 106 (+/- 10%) Style No. 7105489.</td><td>5610 Nos.</td><td>100% Cotton Yarn Dyed Fabric, GSM: 106 (+/- 10%).</td><td>9312.600 Sq. Mtrs.</td></tr> <tr> <td>2</td><td>Ladies Dress, Made of 100% Polyester Dyed Fabric, GSM: 88 (+/- 10%) Style No. WS2AN12012AR)..</td><td>16550 Nos.</td><td>100% Polyester Dyed Fabric, GSM: 88 (+/- 10%).</td><td>65703.500 Sq. Mtrs.</td></tr> </tbody> </table>	S. No	Export item	Export Qty.	Import item	Qty. allowed.	1	Girls Dress, Made of 100% Cotton Yarn Dyed Fabric, GSM: 106 (+/- 10%) Style No. 7105489.	5610 Nos.	100% Cotton Yarn Dyed Fabric, GSM: 106 (+/- 10%).	9312.600 Sq. Mtrs.	2	Ladies Dress, Made of 100% Polyester Dyed Fabric, GSM: 88 (+/- 10%) Style No. WS2AN12012AR)..	16550 Nos.	100% Polyester Dyed Fabric, GSM: 88 (+/- 10%).	65703.500 Sq. Mtrs.			
S. No	Export item	Export Qty.	Import item	Qty. allowed.															
1	Girls Dress, Made of 100% Cotton Yarn Dyed Fabric, GSM: 106 (+/- 10%) Style No. 7105489.	5610 Nos.	100% Cotton Yarn Dyed Fabric, GSM: 106 (+/- 10%).	9312.600 Sq. Mtrs.															
2	Ladies Dress, Made of 100% Polyester Dyed Fabric, GSM: 88 (+/- 10%) Style No. WS2AN12012AR)..	16550 Nos.	100% Polyester Dyed Fabric, GSM: 88 (+/- 10%).	65703.500 Sq. Mtrs.															
	The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.																		

9	<b>Case No.:11/37/84-ALC3/2011</b>	Party Name:KERALA BALERS PRIVATE LIMITED	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Rejected</b>
	HQ File :01/84/050/00264/AM12/	RLA File :10/24/040/00054/AM12/	Lic.No/Date:1010046450 14.11.2011	<b>Reject</b>
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that on the export side, neither specific PVC Resin Paste Grade has been mentioned nor composition of export has been mentioned. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

10	Case No.:6/37/84-ALC3/2011		Party Name:SHAHI EXPORTS PVT. LTD.		Meet No/Date:37/84-ALC3/2011 15.12.2011		Status: Approved	
	HQ File :01/84/050/00259/AM12/		RLA File :07/24/040/00313/AM12/		Lic.No/Date:0710084022 16.11.2011			
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -							
	S. No	Export item		Export Qty.	Import item	Qty. allowed.		

1	Mens/Ladies Shorts, Made of 100% Cotton Dyed Fabric, GSM: 160 (+/- 10%) Style No. EM4716.	2100 Nos.	100% Cotton Dyed Fabric, GSM: 160 (+/- 10%).	4410 Sq. Mtrs.
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The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:4/37/84-ALC3/2011</b>	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00257/AM12/	RLA File :05/24/040/00269/AM12/	Lic.No/Date:0510308216 17.11.2011	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed.
1	Ladies Blouse, Made of 69% Cotton 27% Polyester 4% Spandex Dyed Fabric,	29300 Nos.	69% Cotton 27% Polyester 4% Spandex Dyed Fabric, GSM:	66511 Sq. Mtrs.



	GSM: 108 (+/- 10%) Style No. 1000641.		108 (+/- 10%).	
2	Ladies Tunic Top, Made of 100% Linen Dyed Fabric, GSM: 153 (+/- 10%) Style No. 7613987.	11850 Nos.	100% Linen Dyed Fabric, GSM: 153 (+/- 10%).	25122 Sq. Mtrs.
The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.				

12	<b>Case No.:12/37/84-ALC3/2011</b>	Party Name:MAHARANI OF INDIA	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status: Rejected</b>
	HQ File :01/84/050/00265/AM12/	RLA File :05/24/040/00284/AM12/	Lic.No/Date:0510308644 18.11.2011	
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that no drawing, design has been given in this case. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

13	<b>Case No.:1/37/84-ALC3/2011</b>	Party Name:VRIJESH CORPORATION	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Approved</b>														
	HQ File :01/84/050/00254/AM12/	RLA File :03/95/040/00712/AM12/	Lic.No/Date:0310668656 02.12.2011															
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -																	
	<table border="1"> <thead> <tr> <th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed.</th></tr> </thead> <tbody> <tr> <td>1</td><td>Flax Fabrics Unbleached.</td><td>11156 Kg.</td><td>Flax Yarn</td><td>11714 Kg.</td></tr> <tr> <td>2</td><td>Flax Fabrics Bleached.</td><td>11780 Kg.</td><td>Flax Yarn</td><td>12369 Kg.</td></tr> </tbody> </table> <p>The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S. No	Export item	Export Qty.	Import item	Qty. allowed.	1	Flax Fabrics Unbleached.	11156 Kg.	Flax Yarn	11714 Kg.	2	Flax Fabrics Bleached.	11780 Kg.	Flax Yarn
S. No	Export item	Export Qty.	Import item	Qty. allowed.														
1	Flax Fabrics Unbleached.	11156 Kg.	Flax Yarn	11714 Kg.														
2	Flax Fabrics Bleached.	11780 Kg.	Flax Yarn	12369 Kg.														

14	<b>Case No.:2/37/84-ALC3/2011</b>	Party Name:TECHFAB (INDIA ) INDUSTRIES LTD	Meet No/Date:37/84-ALC3/2011 15.12.2011	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00255/AM12/	RLA File :03/95/040/00700/AM12/	Lic.No/Date:0310668669 02.12.2011	Defer Date: 12.01.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to await the same and defer the case for re-listing on 12.01.2012.			

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Case No.:15/37/84-ALC3/2011	Party Name:TECHFAB (INDIA) INDUSTRIES LTD		Meet No/Date:37/84-ALC3/2011 15.12.2011		Status: Approved
HQ File :01/84/050/00268/AM12/	RLA File :03/95/040/00694/AM12/		Lic.No/Date:0310668675 02.12.2011		
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -					
S. No	Export item	Export Qty.	Import item	Qty. allowed.	
1	PP Woven Fabric with/without UV Stabilisation (2% by weight).	300 M.T.	PP Granules	315 M.T.	
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.					

Case No.:5/37/84-ALC3/2011	Party Name:PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:37/84-ALC3/2011 15.12.2011	Status: Deferred
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16	HQ File :01/84/050/00258/AM12/	RLA File :31/83/040/00171/AM12/	Lic.No/Date:3110051718 05.12.2011	Defer Date: 12.01.2012
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to await the same and defer the case for re-listing on 12.01.2012.				

### Manual agenda cases

(17)

Case No.313	M/s. Jiwanram Sheoduttrai Industries P. Ltd., Kolkata.
NC 37/12 dt. 15.12.2011	F.No. 01/84/50/132/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0210160112 dated 9.6.2010.	

**Decision :** The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the annual advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/44/2011-12/Hosy. dated 14.12.2011 as detailed below: -

S. No.	Export item	Export Qty.	Import item	Qty. recommended/ pc.
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1.	Trousers with Hand Pockets Model : 74374/4528 and 74374/1032.	4950 Nos.	60% Polyester 40% Cotton Twill Fabric GSM-270 +/- 10%.	2.40 Sq. Mtrs./Pc.
			100% Nylon Oxford Fabric GSM-265 +/- 10%.	0.82 Sq. Mtrs./Pc.
			55% Cotton 45% PES (Polyester) Satin Fabric GSM-300 +/- 10%.	0.36 Sq. Mtrs./Pc.
			Reflective Tape (Silver Colour), width 50 MM.	0.13 Sq. Mtrs./Pc.
			CAP 201- 24X5.5 Wenass Anti Copper- Metal Stud Buttons-Pioner Anti Brass, No.16583w.	Net + 1%.
			Spring 201, Anti Copper – Metal Stud Buttons – Pioner Anti Brass, No.15020w.	Net + 1%.
			Stud 201- Anti Copper – Metal Stud Buttons – Pioner Anti Brass, No.10661w.	Net + 1%.
			Rivet 201- Anti Copper – Metal Stud Buttons – Pioner Anti Brass, No.10679w.	Net + 1%.
			O- Button 33 Wenass Anti Copper – Metal Stud Buttons – Pioner Anti Brass, No.16597w.	Net + 1%.
			O- Button 33 Wenass Anti Copper – Metal Stud Buttons – Pioner Anti Brass, No.11874w.	Net + 1%.

The GSM shall match on both side of export and import. The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

(18)

Case No.314	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/046/AM-12/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision :** The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the annual advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/45/2011-12/Hosy. dated 22.12.2011 as detailed below: -

S.No.	Export item	Export Qty.	Import item	Qty. recommended/Pc.
1	Duvet cover size 70"x86" with Flange made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 10.0843 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 9.24 Sq. Mtrs./pc. of Duvet Cover.
		(ii) 1.2500 Sq. Mtrs.		(ii) 0.80 Sq. Mtrs. per pc. for flange.
2	Duvet cover size 86"x86" Flange made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 12.6230 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 11.64 Sq. Mtrs./pc. of Duvet Cover.
		(ii) 1.3778 Sq. Mtrs.		(ii) 0.30 Sq. Mtrs./pc. for flange.
3	Boudier Sham Cover size 12"x18" made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	0.7700 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	0.67 Sq. Mtrs.
4	Sham Cover size 20"x24" with flange made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 1.0410 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 1.04 Sq. Mtrs./pc. of Sham Cover.
		(ii) 0.3800 Sq. Mtrs.		(ii) 0.30 Sq. Mtrs./Pc. for Flange.
5	Bed Skirt size 51"x26"x14.5"	3.3181 Sq.	100% Linen Woven	3.30 Sq. Mtrs.

	made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	Mtrs.	Fabric (Washed / Finished), GSM-180 +/- 10%.	
6	Bumper size 10" x 158" made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	4.5506 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	4.55 Sq. Mtrs.

The GSM shall match on both side of export and import.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

(19)

Case No.315	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/461/AM-11/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(20)

Case No.316	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/526/AM-11/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(21)

Case No.317	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/527/AM-11/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(22)

Case No.318	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/528/AM-11/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(23)

Case No.319	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/049/AM-12/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(24)

Case No.320	M/s. Orient Craft Pvt. Ltd., New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/162/045/AM-12/DES-V



Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(25)

Case No.321	M/s. B.L. International, New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/50/115/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0510296568 dated 14.07.2011.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(26)

Case No.322	M/s. Richa Knitwears, New Delhi.
NC 37/12 dt. 15.12.2011	F.No. 01/84/50/177/AM-07/DES-V
Re-fixation of input output norms against Advance Authorisation No.0510186355 dated 10.07.2006.	

**Decision:** The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the annual advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/45/2011-12/Hosy. dated 12.12.2011 as detailed below: -

S. No.	Export item	Export Qty.	Import item	Qty. recommended/Pc.
1	Men's Pullover (full sleeve) made of 80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%. & 96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	(i) 688 grams/piece.	80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	812 grams/piece.
		(ii) 86 grams/piece.	96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	95 grams/piece.
2.	Men's Pants e) made of 80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%. & 96% Cotton 4% Spandex	(i) 639 grams/piece.	80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	780 grams/piece.
		(ii) 72 grams/	96% Cotton 4%	80 grams/

	Knitted Fabric, GSM-300 +/- 10%.	piece.	Spandex Knitted Fabric, GSM-300 +/- 10%.	piece.
3.	Men's Sweatshirt (full sleeve) made of 80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%. & 96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	(i) 741 grams/piece.	80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	875 grams/piece.
		(ii) 295 grams/piece.	96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	360 grams/piece.
4.	Men's Sweatshirt (full sleeve) made of 80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%. & 96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	(i) 593 grams/piece.	80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	700 grams/piece.
		(ii) 254 grams/piece.	96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	300 grams/piece.
5.	Men's Full Sleeve Jacket made of 80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	(i) 713 grams/piece.	80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	870 grams/piece.
6.	Men's Jacket with Hood made of 80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%. & 96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	(i) 265 grams/piece.	80% Cotton 20% Polyester Knitted Fabric, GSM-250 +/- 10%.	887 grams/piece.
		(ii) 100 grams/piece.	96% Cotton 4% Spandex Knitted Fabric, GSM-300 +/- 10%.	110 grams/piece.

The GSM shall match on both side of export and import.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

(27)

Case No.323	M/s. Hunter Douglas India Pvt. Ltd., Mumbai.
NC 37/12 dt. 15.12.2011	F.No. 01/84/50/388/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0310582418	

dated 07.07.2010.

**Decision :** The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.01.2012.

(28)

Case No.324	M/s. East End Silks Pvt. Ltd.,
NC 37/12 dt. 15.12.2011	F.No. 01/84/50/320/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0210153529 dated 13.01.2011	

**Decision :** The Committee considered the case as per agenda alongwith other papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 12.01.2012.

(29)

Case No.	M/s. Surendra Saddlery, Kanpur.
NC 37/12 dt. 15.12.2011	F.No. 01/84/50/109/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0610021958 dated 20.05.2011.	

**Decision :** The Committee considered the case as per agenda alongwith other papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case on 12.01.2012, keeping in view firm's request dated 15.12.2011. The case stands for re-listing on 12.01.2012.

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